

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101

C.P.(CAA)/17(AHM)2023 in
C.A.(CAA)/59(AHM)2022

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Apicore Pharmaceuticals Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Gauri Sethi, Proxy Advocate

For the Income Tax Department

: Ms. Kinjal Vyas, Advocate for

: Ms. Maithili Mehta, Advocate

For the Regional Director

: Mr. Shiv Pal Singh, Deputy Director (NWR)

ORDER

(Hybrid Mode)

Learned Counsel for the applicant submits that the scheme of approval in respect of the Transferor Company is still pending for consideration before the NCLT, Hyderabad Bench. Hence, requested an adjournment in the matter to await the outcome of the same.

Re-list on 04.07.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)